NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1335/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Sai Estate Consultants Chembur Pvt.Ltd.

V/s.

Kings Empire Heights Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	MALOUM SCHAMPORIA	COUNTEL	Myn
	for Intervener		
	Mr. Nilest Kudalk	en	
	1/b Varshe Sewant		
10	Saula sing	1 - Advocate	AL X
	Advocate for		
	Advocate for the corporate		
	(Responded		
	with churag		
	Model.		
	FIROZ BRAN	20249	
	11.		1

FURAZAR BUZDAM

FOR THE OPERATIONAL

CREDITOR

Legit

ORDER

CP No.1335 / I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 22.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)